

Annexure-6

Name of the corporate debtor: Briar Knoll Mills P Ltd ; Date of commencement of liquidation: 22.02.2021; List of stakeholders as on: 29.06.2021  
List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of claim rejected	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim				Amount of any mutual dues, that may be set off	
1	Sai Lakshmi Cotton Mills [Maui Prami Shah Proprietor]	---	21.05.21 & subsequently submitted required papers.	Invoices amount(Due) = 175,29,431 & Interest=10969410. Total 284,98,841.	17529431	Invoices for supply	NA	NA	NA	14.89%	NO	NO	10969410	NO	No purchase order/agreement for interest @ 24% pa in compounding	

Note: The liquidator appointment order dated 16.04.2021 was intimated on 30.04.2021.

